

NATIONAL COMPANY LAW APPELLATE TRIBUNAL, NEW DELHI
Company Appeal (AT) (Insolvency) No. 1398 of 2019

In the matter of:

Ambika Prasad Sharma

....Appellant

Vs.

Horizon Buildcon Pvt. Ltd. & Anr.

....Respondents

Present:

Appellant: Mr. Mangesh Krishna, Advocate.

**Respondents: Mr. Ruchir Batra and Ms. Mrinali Prasad, Advocates
for R-2.**

Mr. Nipun Gautam, Advocate for IRP

ORDER

05.03.2020: Due to paucity of time, the matter could not be taken up for hearing.

Post the matter 'For Hearing' on **30th March, 2020** within first five matters.

**[Justice Bansi Lal Bhat]
Member (Judicial)**

**[Shreesha Merla]
Member (Technical)**

**[Alok Srivastava]
Member (Technical)**

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